

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Application No.315/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE PARTIES: M/s. Micro Technologies (India) Ltd.

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER

Application No. 315/73(4)/NCLT/MB/MAH/2017

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Application No. 317/73(4)/NCLT/MB/MAH/2017

1. None present.
2. These are the Applications filed under section 73(4) of the Companies Act filed on 31.05.2017. Thereafter they were listed for hearing on 2 occasions; however, the Applicants were not present.
3. Directions were given to the Registry to issue Notices. Although Notices were issued to the Applicants intimating today's date of hearing, none attended. Last chance is granted to the Applicants; otherwise, the matter shall be dismissed for want of prosecution.
4. To be listed for hearing on **23.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)

Dated: 11.10.2017
aah

Sd/-

M.K. Shrawat
Member (Judicial)